

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -294**  
ANSWERED ON - 27/11/2024

**CREAMY LAYER CEILING FOR OBC (OTHER BACKWARD CLASS)**

294. SHRI ASHOKRAO SHANKARRAO CHAVAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the criteria followed by Government for setting up the creamy layer ceiling for OBC;
- (b) whether creamy layer ceiling for OBC has not been revised for long and if so, the details thereof and reasons therefor;
- (c) whether Government proposes to increase the OBC creamy layer ceiling and if so, the details thereof;
- (d) whether Government has held any consultation with OBC organizations and various stakeholders;
- (e) if so, whether Government has constituted any committee in this regard; and
- (f) if so, the time by which said committee is likely to submit its report?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a): The criteria for creamy layer ceiling for OBC are enumerated in the Department of Personnel & Training (DoP&T) O.M. dated 8.9.1993 and also in DoPT's clarificatory circular dated 14.10.2004.

(b) to (f): The last order for revision of the creamy layer income limit was issued by DoP&T on 13.9.2017. The revision of income limits is done on an ongoing basis from time to time.

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